

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1064
TO BE ANSWERED ON 28.07.2021**

SCHEMES FOR REHABILITATION OF BONDED LABOUR

1064 SHRI NEERAJ SHEKHAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) the detailed break-up of men, women, children, transgender and disabled people who have been provided with rehabilitation assistance since Financial Year 2017-18 to 2021-22, so far, along with break-up of amount provided to the above demographics of freed bonded labour;**
- (b) the year-wise break-up of amount allocated for survey efforts to scout bonded labourers;**
- (c) the details of total number of bonded labourers rescued and rehabilitated under the Central sector scheme for rehabilitation of bonded labourers, since 2017 till date in the country, State/UT-wise; and**
- (d) the details of funds disbursed under the scheme during last five years, State/UT-wise?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): Under the Bonded labour System (Abolition) Act, 1976 identification, release and rehabilitation of bonded labour is the direct responsibility of the concerned State Government/UT. For these functions, District Magistrates and Sub-divisional Magistrates have been entrusted with certain duties/responsibilities. To assist the District/ sub-divisional Magistrates in discharge of their statutory duties, vigilance committees are constituted at District and Sub-divisional level.

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(b): The year-wise break-up of amount allocated for survey efforts to scout bonded labourers is annexed at Annexure-I.

(c): The number of bonded labourers identified who have been provide with rehabilitation assistance since financial year 2017-18 to 2021-22 under the Central Sector Scheme for Rehabilitation of Bonded Labourer-2016 is annexed at Annexure-II.

(d): State/UT-wise details of funds disbursed under the scheme during last five year is annexed at Annexure-III.

Annexure-I

Annexure referred to in reply to part (b) of Rajya Sabha Un-starred Question No. 1064 by Shri Neeraj Shekhar regarding Schemes for rehabilitation of bonded labour.

The year-wise break-up amount allocated for survey efforts to scout bonded laboureres.
Rs. In Lakhs

Year	States	Survey of bonded Labour
2017-18	Rajasthan	74.25
	Madhya Pradesh	18.00
	Sikkim	9.00
2018-19	Chhattisgarh	60.75
2019-20	Tamil Nadu	24.75
2020-21	Kerala	09.00
	Gujarat	06.75
2021-22	-	-

Annexure-II

Annexure referred to in reply to part (c) of Rajya Sabha Un-starred Question No. 1064 by Shri Neeraj Shekhar regarding Schemes for rehabilitation of bonded labour.

The number of bonded labourers identified and rehabilitated under the Central Sector Scheme for Rehabilitation of Bonded Labourers - 2016, since 2017 till date in the country, State/UT wise

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Annexure-III

Annexure referred to in reply to part (d) of Rajya Sabha Un-starred Question No. 1064 by Shri Neeraj Shekhar regarding Schemes for rehabilitation of bonded labour.

State/UT-wise details of funds disbursed under the Scheme during last five years.

The State/UT-wise details of funds disbursed under the Central Sector Scheme for Rehabilitation of Bonded labourer-2016 for last five years															
															Rs. (In Lakh)
Year	Assam	Bihar	Karna taka	MP	Sikkim	Odisha	Poddu- cherry	Rajas- than	TN	UP	Chhattis grah	WB	Guj rat	Kerala	Jhar khand
2016-17		179.2	18.1			25.8				25.8					11.8
2017-18		54.5	150	25.9	16	74.2		97.65		358.1	11.4	-			
2018-19	02.4	47.6					01.8			74.1	193.35				
2019-20			05						29.7 5						
2020-21	02	43.65		06.2				09.8				11.2	12	15	
